

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/413(KB)2017
IA(COMPANIES.ACT)/27(KB)2023,
COMP.APPL/939(KB)2018,
IA(COMPANIES.ACT)/47(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	SAJAN KR. BHAGAT & ANR VS KAMINI STEEL LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv. : For Petitioners
Ms. Joveria Saba, Adv.
Mr. Kritin Saraf, Adv.

Mr. Rohit Kr. Keshri, Adv. : For R1 to R7 & R11
Mr. Ankit Chaurasia, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. In the event, parties wish to file reply affidavit. Let this be done within two weeks.
Rejoinder, if any, be filed within one week thereafter.
3. Post this matter on **1/7/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)